

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 276/2012

MAA VAISHNO DEVI MAHILA MAHAVIDYALAYA Petitioner(s)

VERSUS

STATE OF U.P. &amp; ORS. Respondent(s)

Date : 05-09-2017 This petition was orally mentioned today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE AMITAVA ROY  
HON'BLE MR. JUSTICE A.M. KHANWILKARFor Petitioner(s) Mr. Gaurav Agrawal, AOR  
Mr. Rajesh Srivastava, AOR  
Mr. Ritesh Agrawal, AOR  
Mr. Yash Pal Dhingra, AOR  
Mr. Sanjay Sharawat, AOR  
Mr. S.R. Setia, AOR  
Mr. Sunil Kumar Jain, AOR  
Mr. Satyendra Kumar, AORFor Respondent(s) Mr. Vishwajit Singh, AOR  
Mr. C.D. Singh, AOR  
Mr. Gopal Singh, AOR  
Mr. Praveen Swarup, AOR  
Mr. M.R. Shamshad, AOR  
Mr. Varinder Kumar Sharma, AORApplicant Mr. Atul Kumar, Adv.  
Mr. Ajay Amritraj, Adv.  
Mr. Prabhat Kumar, Adv.  
Ms. Sweety Singh, Adv.  
Mr. Sheetanshu Shekhar, Adv.UPON hearing the counsel the Court made the following  
O R D E R

On being mentioned, the matter is taken on Board.

List I.A. No.74781 of 2017 in W.P. (C) No.276 of 2012 on  
8.9.2017 before the appropriate Bench as per roster.(Gulshan Kumar Arora)  
Court Master(Shakti Parkash Sharma)  
Assistant Registrar